# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO. 3850 TO BE ANSWERED ON 17.03.2020

#### PENSION TO WIDOWS AND SENIOR CITIZENS

#### 3850. SHRIMATI RITI PATHAK: SHRI JUGAL KISHORE SHARMA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether there is any scheme in Madhya Pradesh and Jammu and Kashmir to increase the BPL pension, old age pension and widow pension amount;
- (b) if so, the details thereof; and
- (c) if not, the time by which such scheme is likely to be formulated?

## ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Government implements pension schemes such as Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Disability Pension Scheme (IGNDPS) and Indira Gandhi National Widow Pension Scheme (IGNWPS) under National Social Assistance Programme (NSAP) for persons belonging to Below Poverty Line (BPL) households. Under the above schemes, the targeted beneficiaries are provided with monthly assistance ranging between Rs.200-500 depending on age of the beneficiary and category of the pension. Further, States/Union Territories (UTs) have been requested to contribute at least an equal amount under these schemes of NSAP. As per information obtained from the State of Madhya Pradesh and UTs of Jammu & Kashmir and Ladakh, an amount of Rs 200/- to Rs. 300/- per month is given as state contribution apart from the central assistance under the above pension schemes. Details are given in **Annexure.** 

As part of reforming NSAP, Government has initiated a comprehensive third party evaluation study. The broad terms of reference of the study inter-alia include documentation of best practices and to bring about uniformity in implementation across all States/ UTs and to suggest changes in assistance as well as criteria under these schemes.

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### Annexure referred to part (a) of Lok Sabha Unstarred Question No. 3850 to be answered on 17.03.2020 regarding Pension to Widows and Senior Citizens

(Amount in Rs.)

Name of State/UT	IGNOAPS					IGNWPS		IGNDPS				
	60-79 years		80 years and above		40-79 years		18-79 years		Total Including Central			
	Centr al Assist ance	State contrib ution	Total	Central Assistance	State contributi on	Total	Central Assistance	State contributi on	Total	Central Assistance	State contribution	Assistance
Madhya Pradesh	200	400	600	500	100	600	300	300	600	300	300	600
UT of Jammu and Kashmir	200	200	400	500	200	700	300	200	500	300	200	500
Ladakh	200	200	400	500	200	700	300	200	500	300	200	500